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BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

C.P. (I.B) No. 158/7/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.01.2018

Name of the Company:

R D Synthetics & Radhakishan Bhagwandas

Ruchandani (HUF)

V/s.

Beeceelene Textile Mills Pvt Ltd.

Section of the Companies Act:

Section 7 of the Insolvency and Bankruptcy

Code

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. CS MAN ST HURKAT

2. DUILREM R-DAVE PCS

Pchhimmen

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<u>ORDER</u>

Learned PCS Mr. Dhiren Dave present for Financial Creditor/Petitioner. Learned PCS Mr. Manoj Hurkut present for Respondent.

Heard arguments of learned PCS for Petitioner and learned PCS for Respondent.

Order reserved.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 09th day of January, 2018.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL